

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 61/6720/2021

This the 6th day of September, 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)



Dr. Mohd. Ramzan Bhatti Age 28 years S/o Sh Mohd, Azis Bhatti
R/o Kandi Gulhota, P.O. Dhargloon, Tehsil Mendhar, District Poonch.

.....Applicant

(By Advocate:- **Not present**)

Versus

1. State of J&K through Commissioner/Secretary, Health and Medical Education
J&K Govt. Civil Secretariat, Srinagar.
2. Principal,
Government Medical College,
Srinagar.
3. Director Health Services, J&K, Jammu.
4. Chief Medical Officer, Poonch.
5. Medical Superintendent, District Hospital, Poonch.Respondents

(By Advocate: Mr.Rajesh Thapa, DAG)

ORDER
[O R A L]

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

The case has been reflected in the cause list but nobody is appearing on behalf of the applicant.

2. Since the matter pertains to the year 2012, it is apparent that the applicant has lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of applicant.

(ANAND MATHUR)
MEMBER (A)

/kdr/

(RAKESH SAGAR JAIN)
MEMBER (J)